

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Ins) No. 343 of 2021**

IN THE MATTER OF:

R.R. Sales Corporation & Anr.

...Appellants

Versus

Reliable Insupacks Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Sahil Yadav, Advcoate.

For Respondents: Mr. Abhishek Garg (Liquidator) R-1.
Mr. Yash Gaiha, Advocate for R-1.
Mr. Rakesh Kumar and Ms. Preeti kashyap,
Advocates for R-2.

ORDER
(Virtual Mode)

07.07.2022: Counsel for the Appellant Mr. Sahil Yadav is present. Counsel for the Respondent No. 1 & 2 are also present.

Counsel for the Appellant prays to place the Application and seeks permission to withdraw this Appeal. Counsel for the Respondent has no objection. Accordingly, the Appeal is dismissed as withdrawn.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

sr/kam